

F.No. 01(03)/Roster/CESTAT/2023-Part II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.09.2023

**ORDER NO. 178 of 2023**

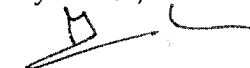
Hon'ble President is pleased to partially modify the roster order no. 166 of 2023 for **CESTAT, New Delhi** on **25.10.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 25.10.2023 or on any other date as may be adjourned by the Bench	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	C/51855-51857/2021 CUS (DB) M/s. Human Health Distribution vs. Commissioner of Customs, (ICD), Delhi

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar